

[Print](#)**Defective Case Register from 2025-12-19 to 2025-12-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/51260/2025	PRAJIT KUMAR PRADHAN	2025-12-19	Ground column not furnished
2	D-ABLAPL/39488/2025	SANGRAMJIT PANDA	2025-12-19	1. Synopsis and Date Chart not signed.
3	D-CMP/53381/2025	BIRAJA PRASAD TRIPATHY	2025-12-19	.Certified Copy Of Trial Court Order Not Filed
4	D-WP(C)/50573/2025	ASHIS KUMAR MISHRA	2025-12-19	.Petition not correctly addressed to Honorable Court
5	D-ABLAPL/39255/2025	DEEPAK RANJAN PARIDA	2025-12-19	1. Paragraph no. not correctly furnished in the petition. 2.Subject code incorrectly mentioned in Assessment slip and Index. 3..Subject Code incorrectly Mentioned
6	D-WP(C)/52483/2025	NIHAL RATH	2025-12-19	page no.18 partially neat.
7	D-CMP/53082/2025	UMA CHARAN MISHRA	2025-12-19	Trial Court Case No mentioned in the C.Copy does not tally in the Petition.
8	D-CRLMC/38863/2025	AMITABH NAIK	2025-12-19	1. Nomenclature not correctly furnished Sl, no.3 in Index.
9	D-WP(C)/53426/2025	HARMOHAN DHAL	2025-12-19	1 Date of Representation not tally in annex-3 as per index and petition .
10	D-ABLAPL/39221/2025	LALATENDU SAMANTARAY	2025-12-19	complete FIR not filed.
11	D-BLAPL/39365/2025	MRITUNJAY BANERJEE	2025-12-19	1. Name of the petitioner not correctly furnished in cause title. 2. Nomenclature not furnished on V.nama.
12	D-CRLA/38810/2025	JAYANTI PANIGRAHI	2025-12-19	1. Date of judge. not correct in index.2. As per indx annex.2 and 3 not mentioned in the appeal memo.3. I.A. is not properly arranged at its proper place and index not properly paginated.4. Vernacular not furnished in both I.A..5.page nos 140 and 141 partially neat.
13	D-CRLMC/38821/2025	ANAND JENA	2025-12-19	1. Page nos. 9 10 14 and 17 not legible. 2. Certified copy of annex-3 not filed.
14	D-RVWPET/52775/2025	IN PERSON	2025-12-19	Memo regarding appearing for In person not fied
15	D-WP(C)/53265/2025	RAJIV KUMAR MAHANTA	2025-12-19	Signature of deponent not furnished in affidavit
16	D-ABLAPL/39390/2025	SURYAKANTA DWIBEDI	2025-12-19	1. Name of Informant appearing in Para 2 be redacted. 2. Ann.2 pages not chronologically filed.
17	D-CRLA/39003/2025	PRNOY MOHANTY	2025-12-19	1. sl.no.5 and 2 both affidavit not proper and also vernacular not mentioned. 2 prayer not properly reflected in the appeal memo.
18	D-BLAPL/39408/2025	HEMANTA KUMAR MUND	2025-12-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
19	D-WP(C)/52434/2025	SAIBRATA RATH	2025-12-19	1.Hologram of Rs.50/- to be paid on V>Nama

20	D-WP(C)/51216/2025	BIBHUTI BHUSAN MISHRA	2025-12-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	D-ABLAPL/39281/2025	CHANDANA TRIPATHY	2025-12-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Father name of the victim be redacted from para 2 and 3 of the petition.II) Put up for further S.R.
22	D-WP(C)/53382/2025	SIDHANT DAS	2025-12-19	1.Page no.59 60 61 63 75 88 Are Not Legible
23	D-BLAPL/39409/2025	BIJAY KUMAR BEHERA	2025-12-19	Free copy/certified copy of Rejection order not filed.
24	D-RSA/51926/2025	RANJAN KUMAR ROUT	2025-12-19	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 23 days. 2. Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid.
25	D-CRLREV/39450/2025	SAMIR KUMAR MISHRA (SR. ADV.)	2025-12-19	1. Good ground certificate not furnished.
26	D-ABLAPL/39501/2025	SANJEEV KUMAR MISHRA	2025-12-19	1. Para 3 appearing twice and para 4 not found in Pet. 2. Name of Informant in Para 3 be redacted.
27	D-BLAPL/39423/2025	TARA PRASAD MOHAPATRA	2025-12-19	Paragraphs incorrectly mentioned in the petition as well as the declaration of the Affidavit.
28	D-BLAPL/39338/2025	BISWARANJAN DALAI	2025-12-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Page no. 15 not properly scanned.ii) Name of the victim and her mother be redacted from para -2 of the petition.iii) Put up for further S.R. after removal of defect
29	D-BLAPL/39430/2025	DALIRANI BEHURAY	2025-12-19	1.Case pending before the Lower Court incorrectly mentioned in the petition. 2.Page No. 10 not legible
30	D-ABLAPL/39236/2025	SIDDHARTH GOUTAM DAS	2025-12-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Petitioner No.1 not executed in V.Nama.2. One Bijay kumar Pattnaik appeared in V.nama, who is not Petitioner in this case.
31	D-ABLAPL/39246/2025	DHARMENDRA SETHY	2025-12-19	1. Page nos.37,39,43,48 and 50 not neat and legible.
32	D-BLAPL/39314/2025	RASHMI RANJAN DAS	2025-12-19	i)Paragraph no. of the petition not correct in Affidavit.ii) page 12 not properly scanned.
33	D-BLAPL/39334/2025	SURAJ MOHANTY	2025-12-19	i) Sl. no. 1 of the Affidavit not correct.ii) Page no. 21 not Legible.iii) Put up for further S.R. after filing of C.Copy of Rejection order.
34	D-BLAPL/39315/2025	BIKRAM CHANDRA	2025-12-19	i) page mark of Book mark not tally with Index. ii).Petition not correctly addressed to

		GHADEI		Honorable Court
35	D-WP(C)/53251/2025	DEBASISH SAMAL	2025-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. As per Index annex-6 not mentioned in the petition copy.Page 12 14 16 partial not neat.
36	D-ABLAPL/39165/2025	MANAS KUMAR CHAND	2025-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
37	D-ABLAPL/39425/2025	ASHOK DAS	2025-12-19	1. Name of Pet. in CT and V.nama not tally with signature. 2. Nomenclature of case mentioned in Para 6 not correct.
38	D-CONTC/53091/2025	ADV.	2025-12-19	i) Synopsis and date chart not filed. ii) Copy of order along with cause title in RSA no. 112/2025 not filed. Put up for SR after removal of defect.
39	D-WP(C)/53301/2025	DINESH KUMAR PATRA	2025-12-19	Index not properly page marked
40	D-CONTC/52236/2025	ADV.	2025-12-19	1. Date of postal receipt not correctly furnished Sl. no.5 in Index. 2. Page no.11 annex-2 not exhibited.
41	D-ABLAPL/39235/2025	SOUMYA JYOTI BISWAL	2025-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.No.of F.I.R. under Annexure-1 does not tally with Index and Petition.2. As per record, Annexure-8 not properly page marked in index.3. Name of the deponent in affidavit not correctly furnished in solemnly affirmation para
42	D-ABLAPL/39441/2025	PRASANNA KUMAR MISHRA	2025-12-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
43	D-WP(C)/53405/2025	ASHOK KUMAR BEHERA	2025-12-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee OSBC of Rs.50 not paid in the v.nama.
44	D-CONTC/52232/2025	ADV.	2025-12-19	1. Date of postal receipt not correctly furnished Sl. no.5 in Index
45	D-CRLLP/38933/2025	BISWAJIT MOHAPATRA	2025-12-19	put up for S.R after redacting the name of informant / victim from the petition.
46	D-CRLMC/39286/2025	BIBHUTI RANJAN MOHANTY	2025-12-19	1. As per impugned order, the name of the Lower court does not tally with Synopsis and Petition.2. C.Copy of F.I.R. to be filed.
47	D-WP(C)/52721/2025	JATA DHARI BARIK	2025-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of Postal receipt dated 02.01.2024 under Annexure-3 does not tally with Index and para-7 of the petition.2. Age of the deponent in affidavit does not tally with cause title 3..Petition not correctly addressed to Honorable Court

48	D-ABLAPL/39184/2025	MANORANJAN BISWAL	2025-12-19	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned.
49	D-WA/46443/2025	GOPAL KRUSHNA MOHANTY	2025-12-19	Period of Delay 19 days
50	D-CONTC/51884/2025	ADV.	2025-12-19	i) Page nos. 13 and 14 not properly legible.
51	D-WP(C)/53319/2025	PRABIN DAS	2025-12-19	Page no. 14 not neat
52	D-WP(C)/53100/2025	SUNIL KUMAR PANDA	2025-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.8 27 28 and 30 not neat and legible.
53	D-CONTC/52177/2025	ADV.	2025-12-19	i) Wp(c) no. not mentioned in Reference certificate.ii) Put up for further S.R. after filing of postal Receipt.
54	D-BLAPL/39399/2025	AKSHAYA KUMAR SAHOO	2025-12-19	14-NOT PROPERLY INDEXED. 1.A and B not marked in Synopsis and Date chart page. 2. Page No. 14 not paginated. 3. 2 Advocates signed, but, only one name and Regd. No. with mobile No. reflected in V.nama
55	D-WP(C)/53142/2025	BISWORANJAN SWAIN	2025-12-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
56	D-ABLAPL/39190/2025	SWARAJ PATEL	2025-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Deponent not correct in affidavit.
57	D-WP(C)/53325/2025	BASUDEV PUJARI	2025-12-19	page no. 13 and 29 are partially neat
58	D-ABLAPL/39078/2025	SAROJ KUMAR PADHY	2025-12-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of Informant in Synopsis be redacted. 2. Paragraph declaration incomplete. 3. Ann.1 page 10 to 14 and 29 to 31 not legible.
59	D-BLAPL/39240/2025	BEDA PRAKASH PANDA	2025-12-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
60	D-WP(C)/53164/2025	LAXMAN BHOI	2025-12-19	As per annex.1, all the ops. not mentioned in the C.T. and D.C.fee Rs. 50/- to be paid on v.nama
61	D-BLAPL/39173/2025	PRASANTA KUMAR ROURAY	2025-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 to 12 not neat.
62	D-ABLAPL/39249/2025	DEEPAK RANJAN PARIDA	2025-12-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				. Paragraph no. not correctly furnished in the petition.2. Subject code in correctly mentioned in Assessment slip.
63	D-WP(C)/52576/2025	SATYAJIT BEHERA	2025-12-19	1.Page No-12 As per Index not available
64	D-ABLAPL/39401/2025	SANGRAM KESHARI ROUT	2025-12-19	OHCBA Welfare Fund Rs.50 not paid.
65	D-CONTC/52179/2025	ADV.	2025-12-19	i) wp(c) no. not mentioned in Reference certificate. ii) Put up for further S.R. after filing of Postal receipt.
66	D-CONTC/51475/2025	ADV.	2025-12-19	IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONERS .2. COPY OF DISP. OF ORDER IN CONTC NO. 1627/2025 BE FILED .THEN PUT UP FOR SR AFTER REMOVAL OF DEFECT
67	D-BLAPL/39177/2025	ARUNA NAYAK	2025-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  G.R and Spl Pocso no not tally with cause title and prayer person.Copy of F.I.R vide annex-1 not neat and legible
68	D-ABLAPL/39285/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-12-19	i) Sl. no.4 of the affidavit not correct.
69	D-BLAPL/39436/2025	SANTOSH KUMAR MAHANTY	2025-12-19	Paragraphs incorrectly mentioned in declaration of the Affidavit.
70	D-WP(C)/53296/2025	PRAFULLA CHANDRA ACHARYA	2025-12-19	1. Signature of Executant nos. 3 and 4 not tally with C.T..2. Declaration of petitioner nos. and both paragraphs of affidavit not tally with C.T.
71	D-RSA/46611/2025	PRANGYANANDA PATTANAIAK	2025-12-19	Pages No-68 and 69 be arranged properly.
72	D-BLAPL/39264/2025	SUBASH MANSINGH	2025-12-19	1. Date of rejection order under Annexure-4 does not tally with Index
73	D-ABLAPL/39514/2025	RAJ KUMAR ROUT	2025-12-19	1. PS Case No. and Date mentioned in Para 2 not correct.
74	D-BLAPL/39347/2025	MRITUNJAY BANERJEE	2025-12-19	1. Nomenclature not furnished in V.nama
75	D-WP(C)/53092/2025	KOUSIK ANANDA GURU	2025-12-19	Page nos .22 and 23 not in order
76	D-BLAPL/39387/2025	SWAGAT KUMAR SAHU	2025-12-19	1. Date of disposal of ABLAPL case not furnished in reference certificate left blanks.
77	D-BLAPL/39178/2025	ARUNA NAYAK	2025-12-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
78	D-BLAPL/39370/2025	SURYAKANTA DWIBEDI	2025-12-19	1. TR case number not correctly furnished in entire petition. 2. Page no.13 not filed.
79	D-BLAPL/39232/2025	KSHIROD KUMAR ROUT	2025-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Date of disp.of not furnished in ref. certificate, as per FIRs detail.2. page nos. 7

				and 8 partially neat
80	D-ABLAPL/39023/2025	BISWAJIT NAYAK	2025-12-19	1. Annexure-1 not attested.
81	D-CRLMC/39612/2025	SUSANTA KUMAR MISHRA	2025-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.23 to 40 not neat and legible.
82	D-ABLAPL/39013/2025	GAGAN BIHARI SINGH	2025-12-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. In declaration under affidavit, no. of paragraphs wrongly furnished.
83	D-BLAPL/39229/2025	KSHIROD KUMAR ROUT	2025-12-19	SL.NO.6 not mentioned in paragraphs. and prayer not mentioned in he petition.
84	D-ABLAPL/39354/2025	TAPAN KUMAR JENA SAMANTA	2025-12-19	1. Pages -8 and 9 not legible.
85	D-CRLMC/38955/2025	MANAS KUMAR CHAND	2025-12-19	1. Annexure number not correctly furnished in para no.8 and Prayer of the petition.
86	D-ABLAPL/39262/2025	BIJAY JENA	2025-12-19	i) Sl. no. 3 of the affidavit not tally with Reference certificate.
87	D-WA/52786/2025	SARBESWAR BEHERA,A.G.A	2025-12-19	further SR after filling of proper c copy of order
88	D-WP(C)/53376/2025	PRATAP CHANDRA MISHRA	2025-12-19	Date of copy of representation vide annex-6 not tally with Index.
89	D-CONTC/52907/2025	ADV	2025-12-19	i) Reference certificate not furnished. ii) Cause title in wp(c) / Contc not filed
90	D-MATA/53197/2025	ARUN KUMAR BEHERA	2025-12-19	MATA does not lie
91	D-ABLAPL/39519/2025	JAJATI KESHARI KHUNTIA	2025-12-19	1. Date mentioned in Date Chart not correct.
92	D-ABLAPL/39389/2025	SURYAKANTA DWIBEDI	2025-12-19	i) Page mark of the Index not tally Book mark.
93	D-MACA/52622/2025	ADAM ALI KHAN	2025-12-19	1.Period of Delay 13 days
94	D-MACA/52741/2025	DEEPALI MAHAPATRA	2025-12-19	Court Fee Rs. 7, 500/ payable , not paid
95	D-ABLAPL/39457/2025	PRASANTA KUMAR ROURAY	2025-12-19	i) Page mark of the Index not tally Book mark.
96	D-MACA/52817/2025	ARPIT SARANGI	2025-12-19	Vakalatnama properly stamped, Executed and accepted - thumb not attested 2. vernacular certificate not furnished, l t i not sign by advocate
97	D-WP(C)/52765/2025	SRIKANTA MAHUNTA	2025-12-19	Age of petitioner no. 3 not mentioned
98	D-WP(C)/53302/2025	KUNAL KUMAR SWAIN	2025-12-19	Page 15 not neat.
99	D-WP(C)/52905/2025	SIDHARTHA MISHRA	2025-12-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no.33 not neat and legible.
100	D-CRLMA/37658/2025	EKTA AGARWAL	2025-12-19	c. copy of impugned order dtd. 25.4.2025 not filed..
101	D-CRLMC/38901/2025	MANORANJAN MISHRA	2025-12-19	1. Name of the opp. parties not correctly furnished on V.nama.
102	D-CRLMC/38930/2025	RAMA KRISHNA NAIK	2025-12-19	1. Page no.11 Annex-1 not exhibited.
103	D-ABLAPL/39345/2025	PARTHA SARATHI DAS	2025-12-19	1. Date of disposal not correctly furnished in Reference certificate AND para no.5. 2. Provision of law not correctly furnished.
104	D-RVWPET/46411/2025	ADV.	2025-12-19	Address of the Honble Judge not correctly furnished in top of the Index, Synopsis, Date chart. ii)Address of the op. no. 7 in wp (c) does not tally with Rvwpet.
105	D-ABLAPL/39375/2025	GOKULANANDA SAHU	2025-12-19	pages -10 11 and 12 not legible
106	D-RVWPET/46397/2025	ADV.	2025-12-19	i) Address of the Honble Judge wrongly furnished in top of the Index, Synopsis, date chart. ii) Address of op. no. 7 in wp (c) does not tally with cause title in Rvwpet. iii) Para no. not correctly furnished in declaration of I.,A no. 435/32025
107	D-CRLREV/39117/2025	LINGARAJ SARANGI	2025-12-19	1. Pages No-18 ,19,91 ,102 ,230 ,231 ,232, 233,239,259, 268 ,and 301 are not legible.
108	D-BLAPL/39306/2025	PANCHANAN PANIGRAHI	2025-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Relation of the deponent not correctly furnished in declaration.
109	D-SAO/53037/2025	SANTOSH KUMAR NANDA	2025-12-19	Court Fee 6/ paid , 6/ to be paid
110	D-CRLMC/29536/2025	SUDHANSU SEKHAR JENA	2025-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1.C.Copy of impugned order dated 17.03.2025 vide Annexure-1 not filed.2.Paragraph no. not correctly furnished in the petition.3.Paragraph no. not correctly furnished on declaration.4.Signature of the petitioner on V.nama does not tally with cause title.5. No. of I.C.C.Case under Annexure-1 does not tally with cause title
111	D-BLAPL/39192/2025	SWARUP KUMAR PATNAIK	2025-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Paragraph not correctly mentioned in the affidavit.
112	D-CRLREV/39251/2025	JITENDRA KUMAR MISHRA 2	2025-12-19	1.Detail address not mentioned o.p.s 1 to 3 in cause title

113	D-BLAPL/39403/2025	AMLAN SHAKTI PAUL	2025-12-19	1.Name of the petitioner mentioned in the Application not tally with the signature put in V.nama. 2.Original free copy/certified copy not filed.
114	D-BLAPL/39220/2025	BIJAYA KUMAR RAGADA	2025-12-19	BLAPL NO.4491/2025 IIn ref. certificate not tally with FIRs details.2. Signature of executants in v.nama not tally with rej. order and C.T.
115	D-ABLAPL/39421/2025	TARA PRASAD MOHAPATRA	2025-12-19	1. Deponent not signed in Affidavit. 2. Ann.1 not marked.
116	D-WP(C)/53238/2025	SANJIB MOHANTY	2025-12-19	Copy of Letter vide annex-2 not tally with Index.
117	D-ABLAPL/39346/2025	TARINI PANIGRAHI	2025-12-19	1.. Adhesive fee Rs. 30/- to be paid on Affidavit.
118	D-ABLAPL/39160/2025	PRAVASH CHANDRA JENA	2025-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 and 19 not neat.
119	D-BLAPL/39224/2025	JYOTIRMAYA SAHOO	2025-12-19	PAGE NO.9 PARTIALLY NEAT
120	D-ABLAPL/39422/2025	TARA PRASAD MOHAPATRA	2025-12-19	1. Name of SDJM Court mentioned in Para 3 not correct. 2. Ann.1 page 7 and 8 not legible.
121	D-WP(C)/51222/2025	ASIT KUMAR OTTA	2025-12-19	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This may be registered as CMP.
122	D-BLAPL/39195/2025	HIMANSHU SEKHAR MISHRA	2025-12-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Honble Court not tally with cause title and Rejection order.Paragraph not correctly mentioned in the affidavit.Page 10 and 11 not neat.Name of the Adv not mentioned capital letter in the v.nama.
123	D-ABLAPL/39484/2025	SUBHALATA PRIYADARSINI	2025-12-19	1. Synopsis and Date Chart not marked in Index as well as in the document itself. 2. Copy of Formal FIR not attached in Ann.1. 3. LTI not marked and not attested in V.nama.
124	D-WP(C)/52590/2025	SARADA DASH	2025-12-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.40 and 41 not neat and legible. 2..Petition not correctly addressed to Honorable Court
125	D-CRLA/39022/2025	BIKRAM KESHARI RAJ	2025-12-19	Date of impugned order wrongly furnished in synopsis
126	D-ABLAPL/39385/2025	MANAS RANJAN BAUG	2025-12-19	1. Synopsis and Date Chart not separately filed. 2. Age of Pet. in CT and Affidavit not tally.
127	D-BLAPL/39187/2025	BINAYA BHUSAN ROUSTRAY	2025-12-19	Date of rejection order not tally with Index.

128	D-ABLAPL/39415/2025	SIDDHARTH GOUTAM DAS	2025-12-19	1. Name of Informant appearing in Para 2 be redacted. 2. Ann.1 not attested. 3. Name of Pet. No.6 and 8 not tally with signature. 4. Pet. No.10 and 13 not signed in V.nama.
129	D-BLAPL/39202/2025	AKSHAYA KUMAR SAHOO	2025-12-19	Index not properly page marked.
130	D-ABLAPL/39486/2025	SUBHALATA PRIYADARSINI	2025-12-19	1.Synopsis and Date Chart not page marked in Index and in the document itself. 2. Copy of formal FIR not attached in Ann.1. 3. Court Fee of Rs.6 not paid.
131	D-CRLA/39038/2025	ASHOK KUMAR BEHERA	2025-12-19	1-Code No. wrongly furnished in assessment slip, 2-Provision of law not furnished and para No. wrongly furnished in declaration of affidavit in I.A.No.3471/2025, 3-Deponent not signed in I.As.
132	D-CRLA/36870/2025	BIJAYA KUMAR RAGADA	2025-12-19	1-Put up for S.R. after redacting the name of relative of victim at para-4 of page-3
133	D-ABLAPL/39259/2025	JAYADEBA BEHERA	2025-12-19	i) P.S. case no. not correct in date chart.
134	D-ABLAPL/39260/2025	PRAKASH KUMAR SAMAL	2025-12-19	I) Annexure-1(pages 7 to 9) not legible.
135	D-RVWPET/46404/2025	ADV.	2025-12-19	i) Address of the Honble Judge wrongly furnished in top of the Index, Synopsis, date chart. ii) Address of op. no. 7 in wp (c) does not tally with cause title in Rvwpet.
136	D-ABLAPL/39085/2025	SOUMYA JYOTI BISWAL	2025-12-19	page nos. 18 29 30 43 and 44 are partially neat.
137	D-ABLAPL/39266/2025	BIJAY JENA	2025-12-19	i) Sl. no. 3 of the affidavit not tally with Reference certificate.
138	D-RSA/49247/2025	SABITA RANJAN PATTNAIK	2025-12-19	1.Respondents No-1 and 2 being Dead not yet substituted in the L.A.Court. 2. C.Fee Payable be correctly furnished.
139	D-WP(C)/53003/2025	SANJIB MOHANTY	2025-12-19	Date of copy of order vide annex-10 not tally with Index.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 19-12-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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